

INCOME TAX APPELLATE TRIBUNAL :: KOLKATA BENCHES :: KOLKATA

No.F.1-Id(ATK)/2026

Date : 27/03/2026

:- NOTICE :-

Due to unavailability of Hon'ble Judicial Member, Shri Sonjoy Sarma on 30/03/2026, therefore, Hon'ble "SMC" and "Division" Bench of ITAT, Patna will be presided by Hon'ble Judicial Member, Shri George Mathan on 30/03/2026.

By Order,

Sd/-

[Manish Bhoi]

Assistant Registrar

Copy to :

1. Secretariate to the Hon'ble Vice-President (Kolkata Zone).
2. Sr. Private Secretary attached with Shri George Mathan, Hon'ble J.M., ITAT, Kolkata.
3. Sr. Private Secretary attached with Shri Laxmi Prasad Sahu, Hon'ble A.M., ITAT, Kolkata.
4. Sr. Private Secretary attached with Shri Sonjoy Sarma, Hon'ble J.M., ITAT, Kolkata.
5. Departmental Representative, ITAT, Kolkata.
6. Income Tax Bar Association, Kolkata.
7. Chartered Accountant Library, Kolkata.
- ✓ 8. Notice Board.

Assistant Registrar

27/3/2026

INCOME TAX APPELLATE TRIBUNAL :: KOLKATA BENCHES :: KOLKATA

No.F.1-Jd(ATK)/2026

Date : 27/03/2026

-: NOTICE :-

Due to unavailability of Hon'ble Judicial Member, Shri Sonjoy Sarma on 30/03/2026, therefore, Hon'ble "SMC" Bench of ITAT, Kolkata will not function on 30/03/2026. Cases are adjourned accordingly.

By Order,

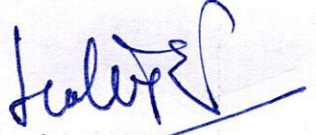
Sd/-

[Manish Bhoi]

Assistant Registrar

Copy to :

1. Secretariate to the Hon'ble Vice-President (Kolkata Zone).
2. Sr. Private Secretary attached with Shri Sonjoy Sarma, Hon'ble J.M., ITAT, Kolkata.
3. Sr. Private Secretary attached with Shri Rakesh Mishra, Hon'ble A.M., ITAT, Kolkata.
4. Departmental Representative, ITAT, Kolkata.
5. Income Tax Bar Association, Kolkata.
6. Chartered Accountant Library, Kolkata.
- ✓ 7. Notice Board.


Assistant Registrar
27/3/2026